

F.No.275/16/2018-CX.8A(Pt.)  
Government of India  
Ministry of Finance  
Department of Revenue  
(Central Board of Indirect Taxes & Customs)  
Legal Cell  
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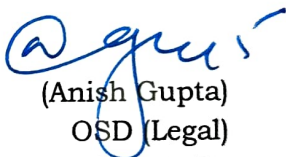
'C' Wing, 5<sup>th</sup> Floor, HUDCO-VISHALA Building  
Bhikaji Cama Place, R.K. Puram, New Delhi  
Dated the 09<sup>th</sup> February 2021

OFFICE ORDER No. 01/2021(Legal)

In terms of Regulation 6(3) of Customs Authority for Advance Rulings Regulations, 2021 as notified vide Notification No. 01/2021-Cus (N.T.) dated 04.01.2021, the address and contact details of the Customs Authority for Advance Rulings (CAAR), Delhi and Customs Authority for Advance Rulings (CAAR), Mumbai are given as under:

S.No.	Contact details
1.	Customs Authority for Advance Rulings, Delhi New Custom House, Near I.G.I. Airport & Cargo Complex, New Delhi-110037. Phone 011-25654821 E-mail: <a href="mailto:cus-advrulings.del@gov.in">cus-advrulings.del@gov.in</a>
2.	Customs Authority for Advance Rulings, Mumbai New Custom House, Ballard Estate, Mumbai- 400001. Phone 022-22757750/51 E-mail: <a href="mailto:cus-advrulings.mum@gov.in">cus-advrulings.mum@gov.in</a>

This issues with the approval of the Competent Authority.

  
(Anish Gupta)  
OSD (Legal)  
Tel.: 011-26162152  
Fax: 011-26177515

Copy to:

1. OSD to Finance Secretary, North Block, New Delhi.
2. Chairman (CBIC)/ All Members of CBIC.
3. Commissioner Coordination (CBIC) w.r.t O.M. vide F.No. A 22013/01/2019-Ad.II dated 03.02.2021.
4. JS (Customs), CBIC, North Block, New Delhi.
5. All Principal Chief Commissioners/Chief Commissioners of Customs & GST
6. All Principal Director Generals/ Director Generals of Customs & GST.
7. Sh. Vijay Singh Chauhan, Commissioner, CAAR, Delhi.
8. Sh. Manas Ranjan Mohanty, Commissioner, CAAR, Mumbai.
9. <[webmaster.cbic@icegate.gov.in](mailto:webmaster.cbic@icegate.gov.in)>
10. Guard File.